

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/10/2017
NAME OF THE PETITIONER(S) : UMA BALASUBRAMANIAM
NAME OF THE RESPONDENT(S) : SWAMY PUBLISHERS PVT LTD +5
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Rajasekhar VK COR 95001 S3344.	Counsel for the respondents 1 to 6	Rajasekhar.
2.	Karthik Ramnathan for SRS Associates	For Petitioner	K R

ORDER

Counsel representing both the parties are present and prayed time for making submissions. Time extended at their request. Put up on 14.11.2017 at 10.30 A.M.

sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc